## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1717 ANSWERED ON:16.08.2013 PROBE ON BOOKIES AND HAWALA DEALERS Yadav Shri Ranjan Prasad

## Will the Minister of FINANCE be pleased to state:

- (a) whether Enforcement Directorate (ED) and Income Tax Department have probed spot-fixing in any major sports tournament held in the country;
- (b) if so, the details and the fundings thereof; and
- (c) if not, the reasons therefor?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI J.D. SEELAM)

(a) to (c): The Directorate of Enforcement has sought details from the concerned police authorities in the cases involving spot fixing in cricket matches in Indian Premier League (IPL), 2013 to examine possible Foreign Exchange Management Act (FEMA) and / or Prevention of Money Laundering Act (PMLA) implications, if any. Besides, Income Tax Department has also taken note of reports relating to allegations of illegal financial transactions in IPL and has initiated enquiries.